AGRAHAYANA 26, 1913 (SAKA)

[English]

Import of Medical Equipment by G.B. Pant Hospital, Delhi

4196. SHRI RAM VILAS PASWAN: SHRI PAWAN KUMAR BANSAL: SHRIPHOOL CHAND VERMA: SHRI MORESHWAR SAVE: SHRI B.L. SHARMA PREM: SHRI JEEWAN SHARMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "G.B. Pant Hospital - Equipment worth crores lying unused" appearing in the Indian Express dated October 1, 1991;

(b) if so, the facts thereof and whether any probe has been conducted in that regard; and

(c) if so, the details of the finding of the probe and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) and (c). Hospital authorities have stated that the news report is factually incorrect, as six out of the seven machines noted in the news report are in Usc..

Performance by Captive Animals in Circus

4197. SHRI UDAYSINGRAO GAIKWAD: Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

(a) whether prformance by captive animals by the circus companies has been banned;

(b) whether representations have been received for lifting the ban; and

(c) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOR-ESTS (SHRIKAMALNATH): (a) to (c). Under the provisions of Section 22 of the Prevention of Crue!ty to Animals Act, 1960, Government of India banned on 2nd March, 1991, training of exhibition of Bears, Monkeys, Tigers, Panthers and Dogs. A writ petition has been filed by the Indian Circus Federation in Delhi High Court. The implementation of the notification has been stayed by Delhi High Court.

[Translation]

Railway Line from Khalilabad to Balrampur

4198. SHRI ASHT BHUJA PRASAD SHUKLA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct a railway line from Khalilabad to Balrampur;

(b) whether any survey has been conducted in this regard;

(c) if so, the action taken so far on the survey report;

(d) whether any provision has been made in the current budget for its construction; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.